

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 312
(IB)-266(ND)2019
IA/3468/2020

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

... **Applicant/Petitioner**

Vs.

M/s. Horizon Buildcon Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 09.09.2020

CORAM:

SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the R.P

: Mr. Manish Paliwal,

For the IRP

: Mr. Nipun Gautam, Mr. Sanjay Gupta

For Kaveri Shakari Ltd: Mr. Abhay Pratap Singh

ORDER

Renotify this case on 16th September, 2020

- Sd -

(L.N. GUPTA)
MEMBER (T)

- Sd -

(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)